

**RAJASTHAN HIGH COURT, JODHPUR**

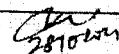
**ORDER**

No.CONF./HCJ/COMMITTEE/2021/19

Date :28.10.2021

In continuation of this office order No.CONF./HCJ/COMMITTEE/2021/18 dated 22.10.2021, the following modifications /corrections /insertions are hereby made as follows :-

S.No. of the Order dated 22.10.21	Name of Committee	Modifications/Correction / Insertions
2	Higher Judiciary Committee	“(i) Making recommendations for grant of Super Time & Selection Scale to the Judicial Officers.”
4	<p>(a) <b><u>BUILDING COMMITTEE FOR PRINCIPAL SEAT AT JODHPUR AND SUBORDINATE COURTS.</u></b></p> <ul style="list-style-type: none"><li>• To consider the matters relating to construction in general in the High Court premises and maintenance and beautification of the residential bungalows of the Hon'ble Judges.</li><li>• To consider the matter regarding allotment of canteen, cycle stand, parking, photo-stat shops and all other connected and incidental matters.</li><li>• To consider the matter regarding construction of new High Court Building at Jhalamand and to oversee its expeditious completion and the matters incidental thereto.</li><li>• To look into all the aspects relating to Court buildings and residences of Judicial Officers in the Subordinate Courts.</li><li>• To consider and oversee the extensive planning and material changes required for shifting and re-location of various Subordinate Courts of the two Sessions Divisions of Jodhpur in the old building of High Court, after shifting in the new High Court building.</li></ul> <p>-- The Committee may co-opt one or more members as per requirement and may also form Sub-Committee to monitor specific work(s).</p>	Hon'ble Mr. Justice Sandeep Mehta Hon'ble Mr. Justice Vinit Kumar Mathur Hon'ble Mr. Justice Manoj Kumar Garg
5	<b>Rules Committee</b> under Section 123(3), of the Code of Civil Procedure, 1908.	The name of Shri Mahesh Bora, Senior Advocate, Jodhpur stands deleted.

  
28/10/21



24	<b>AUCTION COMMITTEE :-</b> B. For supervision of auction of weeded out cause lists results/waste cause lists retained upto 2 years.	In place of post "Senior Dy. Registrar (Record)" the words "Dy. Registrar /Joint Registrar (Record)" is inserted in both the Committees at Jodhpur & Jaipur.
	C. To dispose of condemned computers and their peripherals	In place of name "Shri Suresh Jain, Sr.A.O." the post "Sr. Accounts Officer" is inserted.

**BY ORDER**

  
**REGISTRAR GENERAL**

No. PA/RG/COMMITTEES/2021/3603

Date : 28.10.2021

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Sandeep Mehta
3. P.S. to Hon'ble Mr. Justice Arun Bhansali
4. P.S. to Hon'ble Mr. Justice Prakash Gupta
5. P.S. to Hon'ble Mr. Justice Pankaj Bhandari
6. P.S. to Hon'ble Mr. Justice Vinit Kumar Mathur
7. P.S. to Hon'ble Mr. Justice Ashok Kumar Gaur
8. P.S. to Hon'ble Mr. Justice Manoj Kumar Garg
9. P.S. to Hon'ble Mr. Justice Inderjeet Singh
10. P.S. to Hon'ble Mr. Justice Mahendar Kumar Goyal

  
**REGISTRAR GENERAL**

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/ (Vigilance)/ (Class.)/ (Rules)/ (Writs)/ (Exam.)/(Judl.)/ O.S.D.(F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries and the officers at Jaipur Bench.
3. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
4. All Joint Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. All Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. All concerned, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.

  
**REGISTRAR GENERAL**